

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1.	Ms. Ritu Harish Kumar W/o Sh. Harish Kumar (EC:65723584)	Asstt. Ahlmad in the Court of Ms. Isra Zaidi, MM (Mahila Court-2) Shahdara District, Karkardooma Courts, Delhi.	Reader in the Court of Ms. Isra Zaidi, MM (Mahila Court-2) Shahdara District, Karkardooma Courts, Delhi
2.	Sh. Lalit Kumar S/o Sh. Shiv Raj (EC : 27240218)	JJA in R&I Branch, Shahdara District, Karkardooma Courts, Delhi	Asstt. Ahlmad in the Court of Ms. Isra Zaidi, MM (Mahila Court-2) Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Harindra Sharma S/o Sh. Raj Pal Sharma (EC 13784)	Reader in the Court of Sh. Deepak Sherawat, SCJ/RC, Shahdara District, Karkardooma Courts, Delhi.	Reader in the Court of Ms. Shruti Sharma-I, Civil Judge, Shahdara District, Karkardooma Courts, Delhi.
4.	Ms. Rajni Jakhmola Sh. C.M. Jakhmola EC-48598039	Reader in the Court of Ms. Shruti Sharma-I, Civil Judge, Shahdara District, Karkardooma Courts, Delhi.	Reader in the Court of Sh. Deepak Sherawat, SCJ/RC, Shahdara District, Karkardooma Courts, Delhi.
5.	Sh. Amarjeet S/o Lt. Sh. Rajbir Singh (EC:65863777)	Orderly in the Court of Ms. Isra Zaidi, MM (Mahila Court-2) Shahdara District, Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Bhawani Sharma, ASJ-01/POCSO Shahdara District, Karkardooma Courts, Delhi.
6.	Sh. Kapil Dev Sharma S/o Sh. Dinesh Chandra Sharma	Orderly in the Court of Ms. Bhawani Sharma, ASJ-01/POCSO Shahdara District, Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Isra Zaidi, MM (Mahila Court-2) Shahdara District, Karkardooma Courts, Delhi.

Note:

Ms. Priyanka Rawal, JA posted in the Vigilance/Litigation Branch, Shahdara District, shall also look after the work of R&I Branch, besides the work already assigned to her, till further orders.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.


(YASHWANT KUMAR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 4378-4386 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 03/06/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II & III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.